BANGALORE BENCH

Commercial Complex(8DA) Indiranagar Mangalore - 560 038

Dated : 21 FEB 1989

APPLICATION NO (S)161	/89(F)
W.P. NO (\$)		/ /

Applicant (x)

Respondent (s)

Shri T. Sreeniyasa Rap

V/s The Estate Officer/Executive Engineer, CPWD, Bangalore & another

To

- 1. Shri T. Sreenivasa Rac Senior Auditor Defence Accounts Department PAD (CRS) MEG & Centre Bangalore - 560 042
- 2. Dr M.S. Negeraje
 Advocate
 35 (Above Hotel Swageth)
 Ist Main, Gendhineger
 Bengelore 560 009

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

please find enclosed herewith a copy of DRDER/STAN/INDERPROPER
passed by this Tribunal in the above said application(x) on _______20-2-89

1 Kreed (N - 2.89)

DEPUTY REGISTRAR
(JUDICIAL)

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The Estate Officer/Executive Engineer, CPMD. Bangalore & another

Or M.S. Magaraja

Office Notes

Orders of Tribunal

20.2.1989

KSPVC/LHARM

ORDER

Applicant by Dr. M.S. Nagaraja. In this application the applicant has challenged Order made by the Estate Officer, CPWD, Bangalore (Annexure A-7) made under the Public Premises (Eviction of Unauthorised occupants) Act, 1971 on diverse grounds. On an examination of the application the office has pointed out that this Tribunal has ne jurisdiction to enter-Tain this application. We are of the view that this objection raised by the office is correct. In this view Dr. Nagaraja prays for permission to withdraw this application with liberty reserved to the applicant to challenge the order of the Estate Officer before the District Judge of the area. We accord our permission to this request of Dr. Nagaraja and reject this application as withdrawn by him for the reasons stated earlier.



TRUE COPY

50/- 50/.

(K.S.PUTTASWAMY) (L.H.A. REGG) (L.H.A. REGG)

DEPUTY REGISTRAR (JOLI STEEL CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE

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